

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 569 OF 2018 IN  
O.P. NO. 04 OF 2018**

**Dated: 16<sup>th</sup> May, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**AIKYAM Holdings Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory  
Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

**ORDER**

**IA NO. 569 OF 2018  
(Appln. for urgent listing)**

We have heard learned counsel for the applicant/appellant. For the reasons stated in the application, Registry is directed to list the matter on **21.05.2018**.

The application is disposed of.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*